NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
<i>')</i>	K.S. Ranichandran P.C. S. Manjula Deri Adv. M. b Preetha Adv. for KSR KCO.	S for Respondents	MkPate
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ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at request. Put up on 11.12.2017.

S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)